

LC No. 1560/2016

Govind Ram Kothari vs Hotel Sunstar Heritage

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing.

26.09.2020.

Present : None for the workman.

Shri Rajeev Gupta, AR for the management.

The matter is fixed for WE.

At request of AR for the management, matter stands adjourned for WE on **05.12.2020**.

VEENA RANI

POLC/RADC

26.09.2020

LC No. 1583/2016

Ray Singh vs Hotel Sunstar Heritage

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing.

26.09.2020.

Present : None for the workman.

Shri Rajeev Gupta, AR for the management.

The matter is fixed for WE.

At request of AR for the management, matter stands adjourned for WE on **05.12.2020**.

VEENA RANI

POLC/RADC

26.09.2020

LC No. 1586/2016

Jon Singh vs Hotel Sunstar Grand

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing.

26.09.2020.

Present : None for the workman.

Shri Rajeev Gupta, AR for the management.

The matter is fixed for WE.

At request of AR for the management, matter stands adjourned for WE on **05.12.2020**.

VEENA RANI

POLC/RADC

26.09.2020

LC No. 1587/2016

Suman Singh vs Hotel Suncourt Corporate

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing.

26.09.2020.

Present : None for the workman.

Shri Rajeev Gupta, AR for the management.

The matter is fixed for WE.

At request of AR for the management, matter stands adjourned for WE on **05.12.2020**.

VEENA RANI

POLC/RADC

26.09.2020

LC No. 1591/2016

Vikram Singh vs Hotel Suncourt Corporate

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing.

26.09.2020.

Present : None for the workman.

Shri Rajeev Gupta, AR for the management.

The matter is fixed for WE.

At request of AR for the management, matter stands adjourned for WE on **05.12.2020**.

VEENA RANI

POLC/RADC

26.09.2020

LC No. 1635/2016

Prem Singh vs Hotel Sunstar Heritage

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing.

26.09.2020.

Present : None for the workman.

Shri Rajeev Gupta, AR for the management.

The matter is fixed for WE.

At request of AR for the management, matter stands adjourned for WE on **05.12.2020**.

VEENA RANI

POLC/RADC

26.09.2020

LC No. 1786/2016

Miss Monika vs Hotel Sunstar Residency

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing.

26.09.2020.

Present : None for the workman.

Shri Rajeev Gupta, AR for the management.

The matter is fixed for WE.

At request of AR for the management, matter stands adjourned for WE on **05.12.2020**.

VEENA RANI

POLC/RADC

26.09.2020

LC No. 1789/2016

Mahajan Singh vs Hotel Sunstar Residency

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing.

26.09.2020.

Present : None for the workman.

Shri Rajeev Gupta, AR for the management.

The matter is fixed for WE.

At request of AR for the management, matter stands adjourned for WE on **05.12.2020**.

VEENA RANI

POLC/RADC

26.09.2020

LC No. 1790/2016

Kuldeep Singh vs Hotel Sunstar Residency

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing.

26.09.2020.

Present : None for the workman.

Shri Rajeev Gupta, AR for the management.

The matter is fixed for WE.

At request of AR for the management, matter stands adjourned for WE on **05.12.2020**.

VEENA RANI

POLC/RADC

26.09.2020

LC No. 1808/2016

Ramesh Singh vs Hotel Sunstar Grand

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing.

26.09.2020.

Present : None for the workman.

Shri Rajeev Gupta, AR for the management.

The matter is fixed for WE.

At request of AR for the management, matter stands adjourned for WE on **05.12.2020**.

VEENA RANI

POLC/RADC

26.09.2020

LIR No. 1265/2016

Moti Lal vs Hotel Sunstar Residency

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing.

26.09.2020.

Present : None for the workman.

Shri Rajeev Gupta, AR for the management.

The matter is fixed for WE.

At request of AR for the management, matter stands adjourned for WE on **05.12.2020**.

VEENA RANI

POLC/RADC

26.09.2020

LIR No. 1266/2016

Tej Singh vs Hotel Sunstar Residency

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing.

26.09.2020.

Present : None for the workman.

Shri Rajeev Gupta, AR for the management.

The matter is fixed for WE.

At request of AR for the management, matter stands adjourned for WE on **05.12.2020**.

VEENA RANI

POLC/RADC

26.09.2020

LIR No. 2178/2016

Vijay Singh vs Hotel Sunstar Residency

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing.

26.09.2020.

Present : None for the workman.

Shri Rajeev Gupta, AR for the management.

The matter is fixed for WE.

At request of AR for the management, matter stands adjourned for WE on **05.12.2020**.

VEENA RANI

POLC/RADC

26.09.2020

LIR No. 2853/2016

Shekhar Chand Pathak vs Suncourt Hotel Yatri

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing.

26.09.2020.

Present : None for the workman.

Shri Rajeev Gupta, AR for the management.

The matter is fixed for WE.

At request of AR for the management, matter stands adjourned for WE on **05.12.2020**.

VEENA RANI

POLC/RADC

26.09.2020

LIR No. 3852/2016

Bhagwan Singh vs Hotel Sunstar Grand

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing.

26.09.2020.

Present : None for the workman.

Shri Rajeev Gupta, AR for the management.

The matter is fixed for WE.

At request of AR for the management, matter stands adjourned for WE on **05.12.2020**.

VEENA RANI

POLC/RADC

26.09.2020

LC No. 1686/2016

Govind Singh vs Hotel Sunstar Height

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing.

26.09.2020.

Present : None for the workman.

Shri Rajeev Gupta, AR for the management.

The matter is fixed for WE.

At request of AR for the management, matter stands adjourned for WE on **05.12.2020**.

VEENA RANI

POLC/RADC

26.09.2020

LIR No. 2775/2016

Dilip Kumar Das vs M/s Mata Chanan Devi Hospital

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing.

26.09.2020.

Present : None for the workman.

Ms Anupama C. Narang, AR for the management.

The matter is fixed for WE.

At request of AR for the management, matter stands for WE on **02.12.2020**.

VEENA RANI

POLC/RADC

26.09.2020

LC No. 2273/2016

Arjun Dass vs M/s Hotel Rahul Palace

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing.

26.09.2020.

Present : None for the workman.
 None for the management.

The matter is fixed for WE.

Despite efforts, no one is connected through VC, on behalf of any of the parties, in these circumstances, matter stands adjourned for WE on **05.12.2020**.

VEENA RANI

POLC/RADC

26.09.2020

LC No. 248/2016

Rajesh Kumar vs M/s Shirdi Industries Ltd.

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing.

26.09.2020.

Present : Shri Kailash Kumar Jonwal, AR for the workman.
None for the management.

The matter is fixed for WE.

At request of AR for the workman, matter stands adjourned for WE on **08.12.2020**.

VEENA RANI

POLC/RADC

26.09.2020

LC No. 812/2016

Ram Dev Dass vs M/s Hotel Sun Court Yatri

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing.

26.09.2020.

Present : None for the workman.

Shri Rajeev Gupta, AR for the management.

The matter is fixed for WE.

At request of AR for the management, matter stands adjourned for WE on **05.12.2020**.

VEENA RANI

POLC/RADC

26.09.2020

LCA No. 275/2016

Aditi Soni vs Jakaal Fashion Pvt. Ltd.

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing.

26.09.2020.

Present : Shri Raj Rishi, AR for the workman.

Shri Sarthak Jain, AR for the management.

The matter is fixed for ME.

At joint request of the parties, matter stands adjourned for ME on **08.12.2020**.

VEENA RANI

POLC/RADC

26.09.2020

LC No. 3399/2016

Kamal Dev Mishra vs M/s Hotel Bharat Palace

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing.

26.09.2020.

Present : None for the workman.
 None for the management.

The matter is fixed for ME.

Despite efforts, no one is connected through VC, on behalf of any of the parties, in these circumstances, matter stands adjourned for ME on **14.12.2020**.

VEENA RANI

POLC/RADC

26.09.2020

LIR No. 2486/2016

Dinesh Kumar Pathak vs M/s Premier Shield Pvt. Ltd.

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing.

26.09.2020.

Present : None for the workman.
 None for the management.

The matter is fixed for filing of reply to the application filed by the management under Section 11 of ID Act.

Despite efforts, no one is connected through VC, on behalf of any of the parties, in these circumstances, issues Court notice to workman and management and their ARs in order to appear before the Court on next date of hearing.

Matter stands adjourned for appearance of both the parties on **12.11.2020**.

VEENA RANI

POLC/RADC

26.09.2020

LIR No. 2552/2016

Krishna Nand Tripathi vs M/s Premier Shield Pvt. Ltd.

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing.

26.09.2020.

Present : None for the workman.
 None for the management.

The matter is fixed for filing of reply to the application filed by the management under Section 11 of ID Act.

Despite efforts, no one is connected through VC, on behalf of any of the parties, in these circumstances, issues Court notice to workman and management and their ARs in order to appear before the Court on next date of hearing.

Matter stands adjourned for appearance of both the parties on **12.11.2020**.

VEENA RANI

POLC/RADC

26.09.2020

LIR No. 2568/2016

Rakesh Kumar Singh vs M/s Premier Shield Pvt. Ltd.

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing.

26.09.2020.

Present : None for the workman.
 None for the management.

The matter is fixed for filing of reply to the application filed by the management under Section 11 of ID Act.

Despite efforts, no one is connected through VC, on behalf of any of the parties, in these circumstances, issues Court notice to workman and management and their ARs in order to appear before the Court on next date of hearing.

Matter stands adjourned for appearance of both the parties on **12.11.2020**.

VEENA RANI

POLC/RADC

26.09.2020

LIR No. 4252/2016

Sunil Kumar Singh vs M/s Premier Shield Pvt. Ltd.

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing.

26.09.2020.

Present : None for the workman.
 None for the management.

The matter is fixed for filing of reply to the application filed by the management under Section 11 of ID Act.

Despite efforts, no one is connected through VC, on behalf of any of the parties, in these circumstances, issues Court notice to workman and management and their ARs in order to appear before the Court on next date of hearing.

Matter stands adjourned for appearance of both the parties on **12.11.2020**.

VEENA RANI

POLC/RADC

26.09.2020

LC No. 2486/2016

Jagjeet Shankar Gaur vs G4S Facility Services

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing.

26.09.2020.

Present : None for the workman.

Shri Gulshan Chawla, AR for the management.

The matter is fixed for final arguments.

Both the parties are directed to file written submission on official email ID by the next date of hearing.

Matter stands adjourned for final arguments on
10.11.2020.

VEENA RANI

POLC/RADC

26.09.2020

LIR No. 5872/2016

Sulender Pal vs Mitsuri Co. India Pvt. Ltd.

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing.

26.09.2020.

Present : None for the workman.

Shri Ashish Kumar and Shri L K Singh, AR for the management.

The matter is fixed for final arguments.

It is submitted by AR for the management that written submissions already filed.

Matter stands adjourned for clarifications, if any / order on **28.09.2020**.

VEENA RANI

POLC/RADC

26.09.2020

LCA No. 383/2016

Saroj Devi vs DCM

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing.

26.09.2020.

Present : None for the workman.

Ms Deepti, AR for the management.

The matter is fixed for arguments / clarification on application moved on behalf of the workman for direction to the management to produce the settlement executed between various union in respect of a scheme of closure of the Delhi Clock Mills owned and run by the management.

Reply already filed.

Matter stands adjourned for arguments on

20.11.2020.

VEENA RANI

POLC/RADC

26.09.2020

LC No. 3173/2016

Gulab Singh vs M/s Indus Suri Spare Parts Pvt. Ltd.

Matter taken up today through VC which is hosted by Ms Renu Gupta, Reader of the court, after its last date of hearing.

26.09.2020.

Present : Shri Markendey Shukla, AR for the workman.
 Shri Mayank Sharma, AR for the management.

The matter is fixed for arguments / order.

On the last date of hearing, it was submitted by AR for the management that he will file written submissions and prayed for adjournment.

Not filed till date.

Both the parties are directed to file written submission by the next date of hearing.

Matter stands adjourned for arguments on
05.11.2020.

VEENA RANI

POLC/RADC

26.09.2020

Misc. DJ No. 61/2020

Murli vs M/s Audi Delhi South

Present application received through filing section and on official email ID. Same be taken up through VC. It be checked and registered.

26.09.2020.

Present : None

Application for setting aside ex-parte order and recalling order dated 30.09.2019 filed on behalf of the management No. 2.

Issue notice of the application to the non-applicant/workman or his AR, which is returnable before the Court on **17.10.2020.**

VEENA RANI

POLC/RADC

26.09.2020